

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st July, 2014

No.HC.VII-04/2014/ 4297 /A. Shri Abdul Mazid Md. Mahiuddin, Sub-Divisional Judicial Magistrate (S), Sivasagar, is transferred and posted against the newly created post of Sub-Divisional Judicial Magistrate (M), Bokakhat, vide Govt. letter No. JDJ(E).162/2011/17 dated 28.09.2012.

Shri Mahiuddin will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment on 23.07.2014 at 10-00 a.m. positively.

No.HC.VII-04/2014/ 4298 /A. Shri Narayan Kuri, Sub-Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted against the newly created post of Sub-Divisional Judicial Magistrate (M), Nazira, vide Govt. letter No. JDJ(E).162/2011/17 dated 28.09.2012.

Shri Kuri will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment on 23.07.2014 at 10-00 a.m. positively.

No.HC.VII-04/2014/ 4299 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post him on transfer as Sub-Divisional Judicial Magistrate (M) at the station in the district as shown below against his name from the date of taking over charge as such:-

Sl. No.	Name of the Officer and present designation	Designation	District	Station
1.	Shri Kaushik Kumar Sharma, Judicial Magistrate, 1 st Class, Hajo	Sub-Divisional Judicial Magistrate (M), (newly created, vide Govt. letter No. JDJ(E).162/2011/17 dated 28.09.2012.)	Sonitpur	Gohpur

By order,

Sd/- Robin Phukan

REGISTRAR (VIGILANCE)

Contd.....

[2]

Memo No. HC.VII-04/2014/ 4300 - 4325 /A.

Dated 21.07.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
19. Shri Abdul Mazid Md. Mahiuddin, Sub-Divisional Judicial Magistrate (S), Sivasagar
20. Shri Narayan Kuri, Sub-Divisional Judicial Magistrate (S), Tinsukia
21. Shri Kaushik Kumar Sharma, Judicial Magistrate, 1st Class, Hajo. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment on 23.07.2014 at 10-00 a.m. positively.
22. The Private Secretary to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati
23. The Superintendent (_____), Gauhati High Court, Guwahati
24. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
25. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial /Registrar (Admn.), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

21-07-14


21/07/2014